

Terrorist Menace in J & K

*36. SHRI MADHAVRAO SCINDIA:
SHRI GOPI NATH
GAJAPATHI:

Will the PRIME MINISTER be pleased to state:

(a) the steps taken by the Government since November, 1990 to effectively deal with terrorist menace in Jammu and Kashmir, indicating separately the economic, security and political measures; and

(b) the extent to which success has been achieved in each direction as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). The steps taken by the Government to deal with terrorist menace in the State of Jammu and Kashmir include better border management, beefing-up of intelligence set-up and relentless pressure on the militants by the Security Forces which have started yielding results. Significant increase in the number of militants surrendering to the Government and a visible change in the mood of the people in recent months are discernible.

Vigorous efforts are being made to make State administration more effective in developmental and service sectors and to associate local people in such efforts. Assistance to traditional economic activity has been continued.

Government have highlighted its willingness to talk to any person or group but the solution will have to be found within the frame-work of the constitution and without

any compromise on the integrity and sovereignty of the country.

Kashmir Situation

*37. SHRI PARASRAM
BHARDWAJ:
SHRI PRAKASH KOKO
BRAHMBHATT:

Will the PRIME MINISTER be pleased to state:

(a) whether the situation in the Kashmir Valley has improved after the imposition of President's Rule;

(b) the number of persons killed and the number of encounters that took place between the secessionists/militants and security forces since the President's Rule came into force;

(c) whether almost the entire minority community of Kashmiri Pandits has fled from the valley and taken refuge outside, particularly in Delhi;

(d) if so, the reaction of the Government in this regard; and

(e) the steps taken or proposed to be taken to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). The law and order situation continues to be difficult in Jammu and Kashmir because of the presence of large number of trained militants with sophisticated arms and ammunition and continued support from across the border. However, encouraging signals are discernible in the form of surrender of quite a few militants during the last few